

Date of Order	Orders
17/11/33 Rejoinder not filed MC. 15.3.94	None present on behalf of the applicant - Mr. K. P. Mishra - Counsel for respondents. put up for hearing on 23/3/94. (P. P. Shrivastava) Adm. Member
23-3-94 Rejoinder not filed. MC. 24.3.94	Mr. Manish Bhandari - Counsel for the applicant Mr. K. P. Mishra - Counsel for the respondents At the request of the counsels for the parties, may be listed for hearing on 30-3-94. (O. P. Sharma) Administrative Member C. K. Krishna Member (Judl)
30.3.94 On behalf of K. P. Mishra davit 8/4/94 any of the applicants may be heard	Mr. Manish Bhandari - Counsel for the applicant Mr. K. P. Mishra - Counsel for the respondents Hd. The learned counsel for the applicant seeks permission to withdraw the O. A. Permission is granted. The O. A. stands dismissed as having been withdrawn. There shall be no order as to costs. (O. P. Sharma) Administrative Member C. K. Krishna Member (Judl)